

Supply of Kerosene to Orissa

2941. DR. KARTIKESWAR PATRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the actual demand and supply position of kerosene in Orissa as on March 31, 1991 and June 30, 1991; and

(b) the steps taken/proposed to be taken to meet the demand of kerosene in Orissa on a long-term basis?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) and (b). Kerosene allocation to all States/UTs are made on a historical basis subject to the availability of the product. 12, 249 and 11, 960 tonnes of kerosene were supplied to Orissa during March and June, 1991 respectively.

Supply of Natural Gas to Andhra Pradesh State Road Transport Corporation

2942. SHRI SOBHANA DRESWARA RAO VADDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil and Natural Gas Commission has any plan to supply natural gas free of cost for a few months to Visakhapatnam refinery for being compressed as fuel to be supplied to the Andhra Pradesh State Road Transport Corporation buses as is being done in the case of the Cholam Transport Corporation of Tamil Nadu;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (c). No, Sir. No demand in

this respect has been received by Oil and Natural Gas Commission (ONGC) from either Visakhapatnam refineries or from Andhra Pradesh State Road Transport Corporation.

Container Depot at Vijayawada

2943. SHRI SOBHANA DRESWARA RAO VADDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to set up an Inland container Depot at Vijayawada; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise.

[Translation]

Rural Electrification in Delhi

2944. SHRI SAJJAN KUMAR: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of electrified and unelectrified villages in Delhi;

(b) whether the Government have conducted any survey in this regard during 1991-92;

(c) if so, the details thereof; and

(d) the steps taken or proposed to be taken to provide electricity in the remaining villages?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI